

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1005
ANSWERED ON 08TH FEBRUARY, 2018

COMMITTEE ON ROAD SAFETY

1005. SHRI K. ASHOK KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS:

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that the Government is considering to set up a district level road safety committee to monitor the road safety record in the area;
- (b) if so, the details thereof;
- (c) whether it is also true that the said committee would be headed by the Member of Parliament of the constituency; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district. If the district has more than one Member of Parliament (M.P.), then the senior most M.P. would be the chairman of the Committee. The Hon'ble Member of Parliament (Rajya Sabha) residing the district, shall be special invitee. The members of the Committee are: District Collector, Superintendent of Police, Chief Executive Officer, Zila Parishad, Mayor / Chairman of Municipal Corporation of Development Authority, all members of Legislative Assembly of district, all sub-divisional magistrates of districts, etc.
